## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2795
ANSWERED ON:07.02.2014
EXPENDITURE SHARING FORMULA UNDER NRHM
Thakur Shri Anurag Singh

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has received any request from the Government of Himachal Pradesh regarding change inexpenditure sharing formula between themfor 108 centres to be set up in the State under National Rural Health Mission(NRHM);
- (b) if so, the details thereof and thereasons for delay in clearing the pendingproposal in this regard; and
- (c) the time by which it is likely to befinalised?

## **Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c): A proposal was received from the State Government of Himachal Pradesh for revising the sharing pattern viz 90:10 between Government of India and the State Government even for operating cost of Dial 108 Ambulance services.

Presently, while the entire capital cost for Emergency Medical Transport Vehicle is admissible under NRHM Flexipool, the operational cost is provided to the States/UTs under NRHM on a declining scale of 60% in the first year, 40% in the second year and, 20% in the third year of operation and thereafter, subject to a cap of Rs. 3 Lacs per year per ambulance for the 12th Plan period.

The request has not been accepted because public health is a State subject. It is necessary to build a strong commitment of the State Governments for developing and maintaining the ERS (Emergency Response Service) in a judicious manner. State Governments are required to raise their plan expenditure to improve health care services and the increase can meet the operational cost of ERS.